CASES FILED, PENDING AND DISPOSED UNDER VARIOUS PROVISIONS OF THE COMPANIES ACT, 2013 FROM 01.06.2016 TO 31.08.2022

SECTION OF CA, 2013	No. of Cases NUMBERED	No. of Cases Pending	No. of Cases Disposed Of	% OF DISPOSAL [(4) ÷ (2) × 100]
(1)	(2)	(3)	(4)	(5)
SEC. 241/242, 59, 271, 252, 75 45Q, 397/398 of Ca, 1956, etc.	35,012	6,976	28,036	80.07%

Note:

- 1. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.
- 2. Further reconciliation is under progress due to minor discrepancies.